

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.01/2017
RT CP No.92/Chd/Hry/2017**

In the matter of:

DF Deutsche Forfait AG.

....Petitioner.

Versus.

Uttam Galva Metalics Ltd.

....Respondent.

Present: Mr.Rupinjit Singh, Advocate for Mr.Kanwalvir Singh
Kang, Advocate for petitioner.
Mr.Anand Chhibbar, Senior Advocate with Mr.Dhiraj
Mhetre, Advocate for respondent.

Reply has been filed by the respondent. It is stated that
the arguing counsel for the petitioner could not come due to his
personal difficulty. List the matter on 22.09.2017 for arguments. It is
made clear that no request for adjournment shall be considered.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

September 20, 2017.

Ashwani